

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22. 08.03.02 ~~Min~~
 Division bench matter
 Adjourned to 16.04.02.

~~Member (5).~~

22. 08.03.2002.

Mr. Kamgo, Learned Counsel for the Applicant has filed a memo to withdraw this OA. Mr. DN, Mishra, Standing Counsel for the Railways is present and heard. The Prayer for withdrawal this case is allowed and as a result, this OA is dismissed as withdrawn.

~~Y. J.~~
~~Member (5)~~

Copies of order dt 8.3.02 may be sent to the Court for both side.

~~Imp~~
 SO CJ

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 12.3.02